

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 164 of 2015 &
APPEAL NO. 165 of 2015**

Dated: 21st March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 164 OF 2015

In the matter of:

**BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

APPEAL NO. 165 OF 2015

In the matter of:

**BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad
Ms. Varaa Masood

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **17.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**